

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA 673/96

New Delhi this the 16th day of May, 1997

Hon'ble Shri S.R. Adige, Member (A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Smt. Pushpa Rastogi,
w/o late R.S. Rastogi,
r/o 365, AGCR Enclave,
New Delhi at present PGT Hindi
in Francis Girls Sr. Sec. School,
Dariya Ganj, Delhi-2

... Applicant

(By Advocate Mrs Meera Chhibber)

Vs.

1. Lt. Governor, Govt. of NCT of Delhi
Raj Niwas Marg, Delhi.
2. Chief Secretary, Govt. of NCT of
Delhi, 5, Sham Nath Marg, Delhi.
3. The Secretary Education, Govt. of NCT of
Delhi, Old Sectt., Delhi.
4. The Joint Secretary Education,
Directorate of Education, Govt. of
NCT of Delhi.
5. Director of Education,
Govt. of NCT of Delhi, Old Sectt.,
Delhi.
6. Deputy Director of Education,
District Central, Baila Road, Dariya Ganj,
Delhi-2
7. The Education Officer,
District Central Zone 27,
Baila Road, Dariya Ganj, Delhi-2

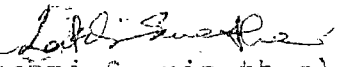
(By Advocate Shri Vijay Pandita)

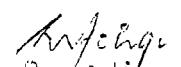
... Respondents

D R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Member (A)

Both counsel state that in the light of the respondents circular dated 11.4.97, a copy of which is taken on record, withdrawing the impugned memo. dated 12.3.96, this OA has now become infructuous. Under the circumstances prayer of applicant's counsel to withdraw the OA is allowed. No costs.


(Smt. Lakshmi Swaminathan)
Member (J)


(S.R. Adige)
Member (A)

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